

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Kiran Global Chem Pvt Ltd

PETITION NUMBER : CP(IB)/45(CHE)/2020

APPLICATION NUMBER : a) IA(IBC)(PLAN)/4/2024
b) IA(IBC)/481(CHE)/2023
c) MA(IBC)/97/CHE/2021
d) IA(IBC)/1221/2021
e) IA/565(CHE)/2021
f) IA(IBC)/1113(CHE)/2022
g) IA(IBC)/23(CHE)/2023
h) IA(IBC)1064(CHE)/2022
i) IA(IBC)/703/2024

ORDER

201.a. IA(IBC)(PLAN)/4/2024 IN CP(IB)/45(CHE)/2020

Ld. Sr. Counsel Mr. P.H. Arvinth Pandian is present for the Promoters. Ld. Counsel Mr. R. Venkatavaradan for the RP.

Applicant has filed memo of withdrawals withdrawing the following IA's:

IA(IBC)/481(CHE)/2023, MA(IBC)/97/CHE/2021, IA/565(CHE)/2021, IA(IBC)/1113(CHE)/2022, IA(IBC)/23(CHE)/2023 and IA(IBC)/1064(CHE)/2022

Case Heard.

Reserve for orders.

201.b. IA(IBC)/481(CHE)/2023 IN CP(IB)/45(CHE)/2020

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

In this case the Applicant has filed memo of withdrawal vide Diary No. 2892 dated 12.06.2024 withdrawing the application. **Therefore IA(IBC)/481(CHE)/2023 is disposed off as withdrawn.**

201.c. MA(IBC)/97/CHE/2021 IN CP(IB)/45(CHE)/2020

201.d. IA(IBC)/1221/2021 IN CP(IB)/45(CHE)/2020

Ld. Counsel Ms.Pooja Jain for GAIL Ltd. Ld. Counsel for RP is present.

In respect of MA(IBC)/97/CHE/2021, Memo of withdrawal has been filed vide Diary No. 2890 dated 12.06.2024. **Therefore MA(IBC)/97/CHE/2021 is disposed off as withdrawn.**

In respect of IA(IBC)/1221/2021, Counsel for GAIL stated that nothing survives in the Application as RP has withdrawn MA(IBC)/97/CHE/2021 and **therefore IA(IBC)/1221/2021 is disposed off as infructuous.**

201.e. IA/565(CHE)/2021 IN CP(IB)/45(CHE)/2020

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

In this case the Applicant has filed memo of withdrawal vide Diary No. 2895 dated 12.06.2024 withdrawing the application. **Therefore IA/565(CHE)/2021 is disposed off as withdrawn.**

201.f. IA(IBC)/1113(CHE)/2022 IN CP(IB)/45(CHE)/2020

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

In this case the Applicant has filed memo of withdrawal vide Diary No. 2893 dated 12.06.2024 withdrawing the application. **Therefore IA(IBC)/1113(CHE)/2022 is disposed off as withdrawn.**

201.g. IA(IBC)/23(CHE)/2023 IN CP(IB)/45(CHE)/2020

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

In this case the Applicant has filed memo of withdrawal vide Diary No. 2894 dated 12.06.2024 withdrawing the application. **Therefore IA(IBC)/23(CHE)/2023 is disposed off as withdrawn.**

201.h. IA(IBC)1064(CHE)/2022 IN CP(IB)/45(CHE)/2020

Ld. Counsel for the Applicant is present. Ld. Counsel for the Respondent is present.

In this case the Applicant has filed memo of withdrawal vide Diary No. 2891 dated 12.06.2024 withdrawing the application. **Therefore IA(IBC)1064(CHE)/2022 is disposed off as withdrawn.**

201.i. IA(IBC)/703/2024 IN CP(IB)/45(CHE)/2020

Ld. Counsel Mr. P. Ramesh Kumar for the RP.

This is an Application seeking to condone the delay in filing of the claims of the creditors of the Corporate Debtor as detailed in Annexure B under Regulation 13(1C) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RP has filed a memo vide Diary No.3088 dated 21.06.2024 stating the details of the number of days of delay from Financial Creditor and Operational Creditor. Committee of Creditors in its 24th meeting held on 06.02.2024 considered and recommended claims of 3 financial creditors and 19 operational creditors to be added to the list of creditors of the Corporate Debtor.

In view of the above, **delay is condoned and IA(IBC)/703/2024 is allowed and disposed off.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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